

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00050/2016**

Jabalpur, this Friday, the 02<sup>nd</sup> day of August, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Navin Mahesh S/o Late Virendra Mahesh DOB-09.08.1988  
Working Unemployed R/o 38A Manashri Coloney Ujjain Road,  
District Dewas 455001 (M.P.)

2. Prinyanka Pinto W/o Valerian Pinto DB-27.04.1986 working  
Unemployed R/o 38A Manashri Coloney Ujjain Road, District  
Dewas 455001 (M.P.)

**-Applicants**

(By Advocate –**Shri Vijay Tripathi**)

**V e r s u s**

1. Union of India, Through its Secretary,  
Ministry of Communication &  
IT Department of Posts, Dak Bhwan,  
Sansad Marg, New Delhi 110001

2. Chief Post Master General,  
M.P. Circle Hoshangabad Road  
Bhopal 462012 (M.P.)

3. Director Postal Services,  
Indore Region Indore (M.P.)

4. Superintendent of Post Offices Indore,  
Muffsil Division Indore 452001 (M.P.)

**- Respondents**

(By Advocate –**Shri D.S.Baghel**)

**O R D E R (Oral)****By Navin Tandon, AM:-**

The applicants have filed Misc. Application No. 200/927/2019 praying for withdrawal of this Original Application.

2. The respondents have no objection to the above prayer.

3. Accordingly, the Misc. Application No. 200/927/2019 is allowed and the applicants are permitted to withdraw this Original Application

4. The Original Application is dismissed as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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